

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN BENCH, PUNE**

Original Application No. 26/2023(WZ)

Vanshakti and Anr. ... Applicant

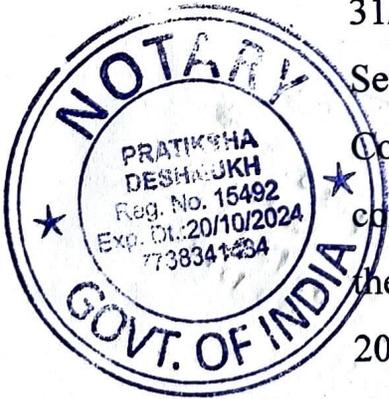
V/s.

Thane Municipal Corporation & Ors. ... Respondents

AFFIDAVIT-IN-REPLY

I, **Dr. Rani Ramrao Shinde**, the **Health Officer** of Thane Municipal Corporation, do hereby state on solemn affirmation as under:

1. I say that pursuant to order dated 16/02/2024, I am placing on record Action Plan in respect of Diva Site earlier used by respondent Municipal Corporation for landfill. I say that landfill activity at the said site was gradually reduced and the site was finally closed on 31/01/2023. I say that M/s. MaRS Planning and Engineering Services Pvt. Ltd. has been appointed as Project Management Consultant for work of restoration of aforesaid site. I say that concerned agency will submit revised Detailed Project Report for the work of bio mining and restoration of site upto 15th March, 2024. I say that the report will be submitted on or about 31st March, 2024 to Maharashtra Jeevan Pradhikaran for technical approval. I say that on receipt of Technical Approval of Maharashtra Jeevan Pradhikaran, the matter will be placed before General Body of Thane Municipal Corporation for approval to float a tender for the work. I say that on receipt of approval of General Body, tender will be issued and work would be carried out as expeditiously as





Solemnly affirmed
possible. I submit that work of restoration it likely to be started by
This day of M
30th July 2024, subject to the Model Code of Conduct. I say that
completion of work is likely to take about 12 to 18 months. Hereto
annexed and marked Exh. "A" is the copy of Action Plan for
Identified by me
restoration of Diva Site.

2. I say that what is stated hereinabove is true and correct to the best of
my knowledge, information and belief.

Solemnly affirmed at Thane.
This day of March, 2024

[Signature]
Deponent
आरोग्य अधिकारी
सार्व. आरोग्य विभाग
जणे महानगरपालिका, ठाणे.

Identified by me

Advocate Before me



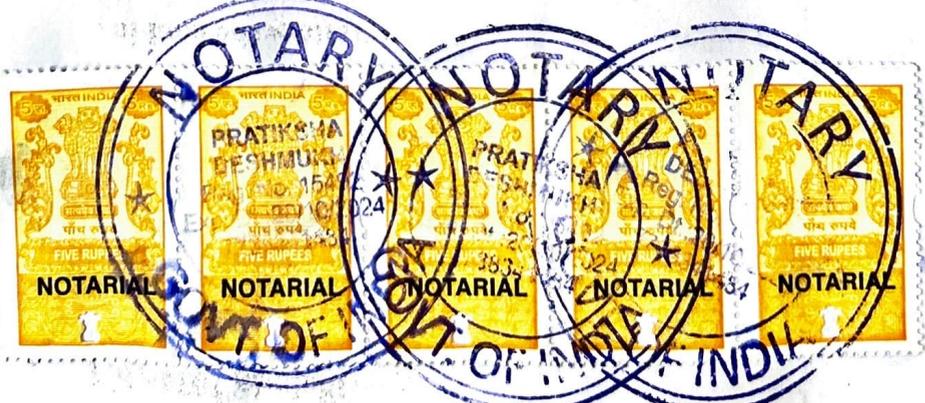
BEFORE ME

[Signature]
PRATIKSHA R. DESHMUKH
ADVOCATE & NOTARY GOVT. OF INDIA
11, Bhiwandiwala Terrace
Jing, Near Axis Bank,
Court Naka, Thane (W) - 400 601.



NOTED & REGISTERED

Sr. No. 1285 Date: 4 MAR 2024



National Green Tribunal, Western Bench - Pune

O.A.No. 26/2023 (WZ)

Action Plan for Restoration of Area in question

For Preparing New DPR	On or before 15 th March, 2024
Approval From Hon'ble M.C.	about 18 th March, 2024
Technical Approval from M.J.P. (महाराष्ट्र जिवन प्राधिकरण)	31 st March, 2024
Administrative Approval from TMC	First Week of April, 2024
Tender Publication	10 th April, 2024
Tender time period	21 days
Opening of Tender (taking into consideration of 1 st and 2 nd extension)	25 th May, 2024
Approval from Hon'ble M.C.Sir on Tender	5 th June, 2024
Work Order issued in between	30 th June to 5 th July, 2024
To arrange man power and machineries	1 month
Actual Work Started from	30 th July, 2024

Further 12 to 18 months - for scientific disposal and to restore the land in question.

**However these dates are subject
to the Lok Sabha Election
Model Code of Conduct.**



(Signature)
आरोज्य अधिकारी
सार्व. आरोज्य विभाग
ठाणे महानगरपालिका, ठाणे.